

**Tax Exemption to Indians in Ceylon**

868. SHRI M.M. JOSEPH : Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) whether any tax exemption was given by the Ceylonese Government to the Indians residing in Ceylon; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) (SHRI SURENDRA PAL SINGH) : (a) and (b). Yes, Sir. The Ceylon Government has enacted a law by which foreign nationals including Indian citizens are liable to an annual Temporary Residence Tax of Rs. 500/- per annum. Under a recent notification, Indian citizens residing in Ceylon under terms of the 1954 and 1964 Indo-Ceylon Agreements, will be exempted from the payment of this tax. Persons of Indian origin who are stateless do not attract the provisions of this legislation.

**Improved facilities in Hospital**

869. SHRI M.M. JOSEPH : Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIVAR NIYOJAN MANTRI) be pleased to state :

(a) whether any Association of the Specialist officers of C.G.H.S. had been formed ;

(b) whether they have urged in a meeting to Government to accelerate the pace of improved facilities in various hospitals ; and

(c) the steps taken by Government for providing their facilities.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN UP-MANTRI) (SHRI A.K. KISKU) : (a) Some specialists met on the 18th April, 1971 and formed an 'Association of Specialist Officers of the Central Health Service'.

(b) A statement containing a list of suggestions made by them is attached.

(c) The suggestions which have been received very recently will be examined in consultation with other Ministries and concerned authorities.

***Suggestions made by the Association of Specialists Officers of the Central Health Service***

1. A separate placement of Fracture service in the O.P.D. with additional staff and facilities of plaster room and X-ray for the Central Institute of Orthopaedics.

2. Additional staff for the Central Institute of Orthopaedics.

3. Appointment of one dozen guides who can accompany patients in the Safdarjang Hospital.

4. Increased facilities for blood donations, X-ray and Laboratory equipment and manpower in the Safdarjang Hospital.

5. To provide manpower and equipment for 32 Recovery Room-beds in Operation theatre at the Safdarjang Hospital.

6. Increase in the Nursing staff of the Safdarjang Hospital.

7. Budget allocation should be flexible.

8. Conversion of Employees State Insurance Hospital with 300 beds into a Convalescent Home.

9. Waiving of procedure of recruitment through Employment Exchange in respect of class III and employees.

10. Doctors in G.D.O. Grade qualified in Specialised fields should be inducted in the Safdarjang Hospital immediately to man the posts following vacancies arising due to Bangla Desh needs.

***Long Term Proposals.***

1. Establishment of a Metropolitan Hospital Board.